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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1503/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: Anchor Leasing Pvt. Ltd.
V/s.
Aakar Infraproject Pvt. Ltd.

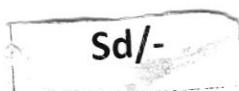
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
12	Anney Mirajkar i/b AZB&Partners	Advocate for Petitioner	
12	Mr. R.A. Shah ofw Ms. Manasi Bodwalkar i/b Mansukhlal Hirachal & Co.	Advocate for the Respondent	

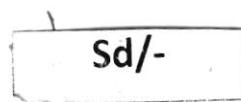
ORDER

CP No. 1503/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 22.02.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)